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RBI/2018-19/147

FIDD.CO.LBS.BC. No.16/02.01.001/2018-19

March 25, 2019

The Chairmen / Managing Directors & CEOs SLBC/UTLBC Convenor Banks

Madam / Dear Sir,

Assignment of SLBC/UTLBC Convenorship – State of Gujarat and Union Territories of Daman & Diu and Dadra & Nagar Haveli

As per the Gazette of India Notification G.S.R. 2(E) dated January 2, 2019, the amalgamation of Vijaya Bank and Dena Bank with Bank of Baroda has been notified. The Notification called the 'Amalgamation of Vijaya Bank and Dena Bank with Bank of Baroda Scheme, 2019' comes into force on April 1, 2019.

- 2. In view of the above, it has been decided to assign the SLBC Convenorship for the State of Gujarat and UTLBC Convenorship for Union Territories of Daman & Diu and Dadra & Nagar Haveli to **Bank of Baroda**.
- 3. There is no change in the SLBC/UTLBC Convenorship of other States and Union Territories.

Yours faithfully

(Gautam Prasad Borah) Chief General Manager-In-Charge

वित्तीय समावेशन और विकास विभाग, केन्द्रीय कार्यालय,10 वी मंजिल, केंद्रीय कार्यालय भवन, शहीद भगतसिंह मार्ग,पोस्ट बॉक्स सं. 10014,मुंबई -400001